

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/63/CHE/2023
PETITION NUMBER : CP(CAA)/1(CHE)/2024
NAME OF THE PETITIONER(S) : Rinelie Micro Fabrics Pvt. Ltd. and Other
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Shri. G. Sudhakar, Ld. Counsel for the Applicant.
Shri. Avinash Krishnan Ravi, Ld. Counsel for the RD.
Official Liquidator is represented by Mrs. Sreekumari along with
Shri. B. Palani.

RD & OL report are available on record.

No substantial objection has been raised in the report.

Though Ld. Counsel for the Applicant states that undertaking has been filed on the report filed by the RD but the same has not been placed before us.

Applicant is directed to pursue with the Registry and get the undertaking listed.

Synopsis be also filed.

List the application for hearing on **18.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs